

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.3774 of 2016

Suraj Muni Kumari **Petitioner**

Versus

Central Coal Field Ltd., through Chairman-cum-Managing Director Central Coal Field Ltd. Darbhanga House, P.O. GPO Ranchi, P.S. Kotwali Ranchi, District Ranchi. **Respondent**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Sarju Prasad, Adv.
For the Respondent : Mrs. Swati Shalini, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

07/10.09.2021: As prayed for by the learned counsel for the petitioner, put up this case after two weeks.

(Rajesh Kumar, J.)